

Dr. RML and Lady Hardinge Medical College and Associated Hospitals are concerned, there is no such proposal under consideration at present.

### **Rise in cancer patients**

2048. DR. R. LAKSHMANAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware of the fact that number of cancer patients in the country is increasing every year;
- (b) if so, details thereof;
- (c) whether Government will come forward to introduce Surgical Oncology in all Medical Colleges across the country in view of the increasing number of cancer cases;
- (d) if so, details thereof; and
- (e) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) and (b) The data collected by Indian Council of Medical Research's —National Centre for Disease Informatics and Research—National Cancer Registry Programme, "Three-year Report of Population Based Cancer Registries (2012-2014) ", shows an increase in trends of age adjusted incidence rates for all sites of cancer in Population Based Cancer Registries in India for the period 1982-2014. The estimated incidence of cancer, as reported by Indian Council of Medical Research (ICMR) for the years 2014-2016 is as below:—

Year	2014	2015	2016
Estimated incidence of cancer cases	1328229	1388397	1451417

(c) to (e) While doctors with D. M. (Medical Oncology) , M.Ch. (Surgical Oncology) and M.D. (Radiation Oncology) treat cancer patients in higher level tertiary care hospitals, cancer is also being treated in hospitals by other doctors such as General Surgeons, Gynaecologists, ENT Surgeons etc., depending on the type and site of cancer. In fact, cancer is being diagnosed and treated at various levels in the Government health care system.

To increase the number of seats in super speciality course in Medical Oncology, Surgical Oncology, Anesthesiology and broad speciality course in Radiotherapy, the ratio of number of Post Graduate (PG) teachers to the number of students to be admitted has

been now increased to 1:3 for a Professor subject to a maximum of 6 PG seats per unit per academic year. Further the ratio of teachers to students has been revised from 1:1 to 1:2 for all M.D./M.S. disciplines. DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.

### **Development of Waqf properties**

2049. SHRI K. RAHMAN KHAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that the National Waqf Development Corporation (NAWADCO) had entrusted Deloitte Consultants, India to formulate plans for the development of Waqf properties, if so, what were the expenses incurred for hiring their consultancy;

(b) whether the Deloitte Consultants have submitted their report, if so, the salient features thereof; and

(c) whether the recommendations of Deloitte Consultants have been fully adopted and implemented by NAWADCO or is being reviewed for proper implementation?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI):

(a) With the approval of the Board of Directors, NAWADCO has engaged M/s Deloitte for preparing 'Business Planning and Organization Structuring for NAWADCO' at a total fee of ₹ 59.00 lakhs (including applicable taxes) .

(b) M/s Deloitte has submitted reports which includes (i) Current state assessment and best practices of market, (ii) Articulation of Business Plan, (iii) HR Policy Manual, (iv) Finance and Accounts Manual, (v) Delegation of Powers, and (vi) Top Level Organization Structure.

(c) The Manuals of HR Policy and of Finance and Accounts as well as the scheme of Delegation of Powers has been implemented. Other reports belong to market survey of real estate market in the country. Accordingly, the inputs given in the reports are taken into account as and when required.

### **Sea route for Haj pilgrimage**

2050. DR. SANJAY SINH: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Saudia Arabia has agreed to revive sea route for Indian Haj pilgrims;

(b) if so, the details of bilateral annual agreement and the conditions therein;